

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No. 611/7/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2020

Name of the Company:

Enoch Infrabulid LLP
V/s
Archon Powerinfra India Pvt Ltd


Section:

Section 7 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Ishan Shah appeared for the Financial Creditor.
No one appeared for the Corporate Debtor.
Learned Counsel for the Financial Creditor files rejoinder which is taken on
record. Pleadings are complete. Matter stands adjourned for further
consideration on 14.09.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 11th day of August, 2020.

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